

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**E.P. NO. 1 OF 2015 IN**  
**APPEAL NO. 256 OF 2012 & IA NO. 362 OF 2015**

**Dated: 18<sup>th</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**M/s. Nava Bharat Ventures Ltd.**

**....Petitioner (s)**

**Versus**

**GRIDCO Ltd.**

**....Respondent (s)**

Counsel for the Petitioner(s)

: Mr. M.G. Ramachandran  
Mr. R.M. Patnaik  
Mr. P.P. Mohanty

Counsel for the Respondent(s)

: Mr. Rajkumar Mehta  
Mr. Abishek Upadhyay  
Ms. Himanshi Andley for R-1

**ORDER**

As agreed by the parties, list the matter on **01.04.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**